

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 736/2025

AJAY KUMAR CHANDRA PRAKASH BEHETI & ORS.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 258878/2024 - EXEMPTION FROM FILING O.T.

Date : 08-08-2025 This matter was called on for hearing today.

For Appellant(s) :

Mr. Saurabh Mishra, Adv.

Mr. Bharat Thakorlal Manubarwala, AOR

For Respondent(s) :

Mr. Arup Banerjee, AOR

Mr. Shiv Pratap Singh, Adv.

Mr. Rajiv Agnihotri, Adv.

Mr. Chinmay Jain, Adv.

Mr. P.K. Jain, Adv.

Ms. Kalra Sukhda Kishore, AOR

Ms. Oorjasvi Goswami, Adv.

Mr. Mohd. Shakeib Naru, Adv.

Ms. Vaasyati Chiran Bezbaruah, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Reply has already been filed by respondent Nos.1 and 2.

Certificate of service with regard to respondent No.3  
is still awaited from the concerned High Court

Scanned soft copies of High Court and Trial Court  
records have not been received yet, despite reminder. D.O.  
letter be issued.

List again on 18.09.2025.

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SUJATA SINGH  
Registrar